## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER

**PETITION NUMBER** 

: TCP/105//2016

NAME OF THE PETITIONER(S)

: SAVITHRI VASANTH KUMAR

NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel for R3BR4

2. S. Ven Kadeach

Paritona

Venlcatiswaran

Council for Pethous

## **ORDER**

Counsels for both the parties are present and submitted that more time is required for the purpose of mediation. At request, time is enlarged. Put up on 25.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk